

West Tripura Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2020

Court- wise pendency of Cases as on 31.10.2020

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Agartala	825	144	969
2	Sri Govinda Das, ADJ., (Court No. 2), Agartala	720	221	941
3	Sri Veda Pratim Debbarma, ADJ., (Court No. 3), Agartala	0	130	130
4	Sri Yoginder Pal, ADJ., (Court No. 4), Agartala	744	173	917
5	Sri Dhiman Debbarma, ADJ., (Court No. 5), Agartala	165	221	386
6	Sri Ashutosh Pandey, Judge, Family Court, Agartala	479	285	764
7	Sri P. Kumar, Addl. Judge, Family Court, Agartala	509	384	893
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	458	11	469
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	463	13	476
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	140	1188	1328
11	Sri Soumyo Bikash Das, Addl. CJM-cum-Civil Judge (Sr. Div), Agartala	134	1391	1525
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	192	969	1161
13	Sri Ayan Choudhury, CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	103	919	1022
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 1, Agartala	22	860	882
15	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 2, Agartala (Vacant), charge remains with Smti Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Court No.1, Agartala	8	719	727
16	Smti. Prativa Laxmi, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala	35	1059	1094
17	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala (Vacant), charge remains with Smti Prativa Laxmi, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala	32	1139	1171
18	Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	31	1109	1140
19	Smti. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	31	1050	1081
Total		5091	11985	17076

Station-wise pendency of Cases as on 31.10.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4103	11316	15419
Total		4103	11316	15419
1	Family Court, Agartala	479	285	764
2	Addl. Judge, Family Court, Agartala	509	384	893
Total		988	669	1657
Grand Total		5091	11985	17076

Gomati Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2020

Court- wise pendency of Cases as on 31.10.2020

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	258	91	349
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	304	101	405
3	Smti Sankari Das, Judge, Family Court, Udaipur	156	245	401
4	Sri R. Bhattacharjee, CJ (Sr.Div) & ASST. SJ., Udaipur	152	11	163
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Udaipur	49	466	515
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	29	540	569
7	Smti Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	10	471	481
8	Smt. Archana Reang JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	8	458	466
9	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	0	1	1
10	Smti. Susmita Das, CJ (Jr. Div) -cum-JM First Class, Amarpur	12	602	614
Total		978	2986	3964

Station-wise pendency of Cases as on 31.10.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	810	2139	2949
2	Amarpur	12	602	614
Total		822	2741	3563
3	Family Court, Udaipur	156	245	401
Grand Total		978	2986	3964

South Tripura Judicial District**Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2020****Court-wise pendency of Cases as on 31.08.2020**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri U Choudhuri, District and Sessions Judge, Belonia	724	194	918
2	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	51	39	90
3	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	20	588	608
4	Smti. Mitra Das, CJ (Jr. Div)-cum-JM First Class, Belonia	154	337	491
5	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	56	513	569
6	Smti. Swastika Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	5	89	94
7	Sri Aritra Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	17	61	78
Total		1027	1821	2848
Station-wise pendency of Cases as on 31.10.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	1005	1671	2676
2	Sabroom	22	150	172
Grand Total		1027	1821	2848

Unakoti Judicial District

Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2020

Court-wise pendency of Cases as on 31.10.2020

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Jesthamani Murasing, District and Sessions Judge, Kailashahar	188	100	288
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	21	86	107
3	Sri Arindam Pal, Judge, Family Court, Kailashahar	67	151	218
4	Sri Mridul Chakraborty, CJ (Sr.Div) & ASST. SJ., Kailashahar	102	0	102
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div), Kailashahar	76	598	674
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	144	695	839
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant)charge remain with Sri Raja Gupta , CJ (Jr. Div)-cum- JM First Class, Kailashahar	48	175	223
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge(Jr.Div), Kailashahar (Court No.2)	28	390	418
		674	2195	2869

Station-wise pendency of Cases as on 31.10.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	607	2044	2651
Total		607	2044	2651
2	Family Court , Kailashahar	67	151	218
Grand Total		674	2195	2869

North Tripura Judicial District**Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2020****Court-wise pendency of Cases as on 31.10.2020**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	483	353	836
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	187	16	203
3	Sri Saamyojyoti Debnath, CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	127	453	580
4	MS. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	223	538	761
5	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	73	449	522
6	Sri Amarjit Dey, SDJM-cum-Civil Judge (Jr. Div) Kanchanpur	1	260	261
7	Sri Piyush Priyadarshi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	5	169	174
Total		1099	2238	3337

Station-wise pendency of Cases as on 31.10.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1093	1809	2902
2	Kanchanpur	6	429	435
Grand Total		1099	2238	3337

Sepahijala Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2020

Court- wise pendency of Cases as on 31.10.2020

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	120	241	361
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	42	95	137
3	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	142	317	459
4	Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	86	192	278
5	JM., First Class-cum-Civil Judge (Jr. Div), Sonamura, (Vacant)charge remains with Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	57	185	242
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	203	238	441
7	Smti Chhandita Debnath, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	33	1339	1372
8	Sri Ali Hayder Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	65	1100	1165
Total		748	3707	4455

Station-wise pendency of Cases as on 31.10.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	405	935	1340
2	Bishalgarh	301	2677	2978
Total		706	3612	4318
3	Family Court , Sonamura	42	95	137
Grand Total		748	3707	4455

Khowai Judicial District**Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2020****Court-wise pendency of Cases as on 31.10.2020**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Khowai	159	303	462
2	Sri Hrishikesh Chakrabarti, Judge, Family Court, Khowai	69	81	150
3	Smti. Ishika Dan, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	44	55	99
4	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	13	1085	1098
5	Smti. Deepa Bhattacharya, JM., First Class-cum- Civil Judge(Jr.Div), Khowai	37	646	683
6	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	26	1037	1063
Total		348	3207	3555

Station-wise pendency of Cases as on 31.10.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	279	3126	3405
Total		279	3126	3405
2	Judge, Family Court, Khowai	69	81	150
Grand Total		348	3207	3555

Dhalai Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.10.2020

Court- wise pendency of Cases as on 31.10.2020

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Sharma Roy, District and Sessions Judge, Dhalai Judicial District, Ambassa	67	137	204
2	Sri Anshuman Choudhury Additional District and Sessions Judge, Dhalai Judicial District, Ambassa	18	108	126
3	Sri Sanjoy Bhattacharjee, Judge, Family Court, Ambassa,	21	11	32
4	Sri Rahul Roy, Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa	45	1	46
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	17	87	104
6	Smti Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Ambassa	9	73	82
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	84	134	218
8	Smt. Jekashmee Debbarma, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	6	281	287
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	35	319	354
10	Sri Ramanuj Bhattacharjee, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	8	409	417
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	11	14	25
12	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div)., Gandacherra Gandacherra	0	72	72
13	Sri Thomas Lal Ditsaka Darlong, Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	1	7	8
Total		322	1653	1975

Station-wise pendency of Cases as on 31.10.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	156	406	562
2	Kamalpur	125	734	859
3	Longtharai Valley	19	423	442
4	Gandacherra	1	79	80
Total		301	1642	1943
5	Family Court, Ambassa	21	11	32
Grand Total		322	1653	1975

District-wise pendency of Civil and Criminal Cases as on 31.10.2020

SI No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	5091	11985	17076
2	Gomati Judicial District, Udaipur	978	2986	3964
3	South Tripura Judicial District, Belonia	1027	1821	2848
4	Unakoti Judicial District, Kailashahar	674	2195	2869
5	North Tripura Judicial District, Dharmnagar	1099	2238	3337
6	Sepahijala Judicial District, Sonamura	748	3707	4455
7	Khowai Judicial District, Khowai	348	3207	3555
8	Dhalai Judicial District, Ambassa	322	1653	1975
Total		10287	29792	40079